

PROCESSING STATUS OF DRAFT SCHEME as on 03-Jul-20

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
1	Stampede Capital Limited	22-Aug-19	Email received from BSE on 18-Jun-2020	Observation Letter & Complaints Report awaited from BSE.
2	Infibeam Avenues Limited	07-Oct-19	Reply received vide email dated 19-Jun-20	Under Process
3	Lincoln Pharmaceuticals Limited	15-Jan-20	Clarification received on 30-Jun-20	Under Process
4	Pioneer Distilleries Limited and United Spirits Limited	10-Feb-20	Clarifications received on 08-May-20.	Under Process.
5	Scheme of Arrangement between Ajmera Realty & Infra India Limited and Radha Raman Dev Ventures Private Limited	27-Apr-20		Observation letter and Complaint report awaited from exchanges
6	Composite Scheme of Arrangement involving Amalgamation of Gallantt Ispat, AAR Commercial Company Limited, Hipoline Commerce Private Limited, Lexi Exports Private Limited and Richie Credit and Finance Private Limited with Gallant Metal Limited and Slump sale of power plant Undertaking of Gallantt Ispat Limited to Gallant Metal Limited	18-May-20	NOC received from NSE on 02-Jun-20	Complaints report pending from exchanges.

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
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In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Jeevan Sonparote (jeevans@sebi.gov.in) or Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in).